Sl. No.	No.		Details of claim received		Details of claim admitted							any mutual	Amount of claim not admitted	Amount of claim	Remarks, if any
			1	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	under verificati on	
	NIL														
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